

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.248/2001

Monday this the 16th day of April, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Jayasree K.
Part Time Sweeper
Varanam P.O.
Cherthala
PIN: 688 555.

Applicant

[By advocate Mr.P.C.Sebastian]

Versus

1. The Sub Divisional Inspector of Post Offices
Cherthala Sub Division
Cherthala.
2. The Superintendent of Post Offices
Alappuzha Division
Alappuzha.
3. The Union of India
represented by the Secretary
Ministry of Communications
Department of Posts
New Delhi.

Respondents.

[By advocate Mr.P.M.M.Najeeb Khan, ACGSC]

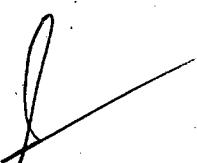
The application having been heard on 16th April 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Applicant seeks the following reliefs:

- (i) To call for the files leading to Annexure A6 and quash A6.
- (ii) To declare that the applicant is entitled to be considered for appointment as E.D.Messenger, Aroor in preference and to the exclusion of outside candidates.
- (iii) To direct the 1st respondent to consider applicant for appointment as E.D.Messenger, Aroor Post Office in terms of A3 standing instructions and to go for an open market recruitment only if the applicant is not qualified for the said post.
- (iv) To grant such other relief which may be prayed for and which this Hon'ble Tribunal may deem fit and proper to grant in the facts and circumstances of the case.



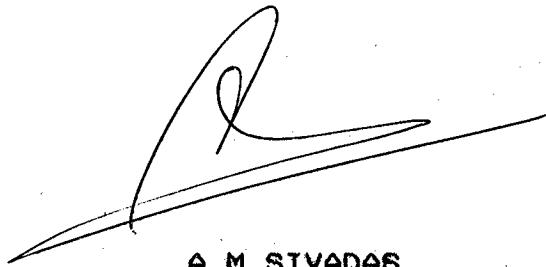
2. When the Original Application was taken up, the learned counsel appearing for the respondents submitted that A7 representation of the applicant will be considered in the light of A3 and the decision of this Bench of the Tribunal. The learned counsel appearing for the applicant submitted that in the light of the submission, this OA can be closed.

3. Accordingly this Original Application is closed.

Dated 16th April, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

aa.

Annexures referred to in this order:

A6 True copy of Notice No.E.D.Messenger/Aroor dated 19.2.2001 issued by the 1st respondent.

A3 True extract of Director General Posts, New Delhi letter No 17-141/88 EDC&TRG dated 6.6.88.

A7 True copy of the representation dated 1.3.2001 submitted by the applicant to the 1st respondent.